

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2997
ANSWERED ON 11.03.2026

EXPANSION OF NATIONAL GREEN HYDROGEN MISSION

2997. SHRI RAMASAHAYAM RAGHURAM REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to expand the National Green Hydrogen Mission in line with the goal of net zero carbon production by the year 2050 and if so, the details thereof;
- (b) whether the Government has identified possible sites for the setting up of green hydrogen plants and if so, the details thereof;
- (c) whether the Government has conducted an environmental impact assessment of such plants; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) The Government of India is implementing the National Green Hydrogen Mission (NGHM), with an objective to make India a global hub of production, usage and export of green hydrogen and its derivatives. India's Green Hydrogen production capacity is likely to reach 5 Million Metric Tonnes per annum by 2030.

(b) Under the Strategic Interventions for Green Hydrogen Transition (SIGHT) Programme of the National Green Hydrogen Mission (NGHM), incentives are being provided to promote the production of green hydrogen and its derivatives. In this regard:

- 8,62,000 tonnes per annum of green hydrogen production capacity has been awarded to 18 companies.
- Prices have been discovered by Solar Energy Corporation of India (SECI) for the production and supply of 7,24,000 Metric Tonnes per Annum (MTPA) of Green Ammonia (a derivative of Green Hydrogen) to 13 fertilizer units across India.

Site identification is the prerogative of the respective companies based on commercial consideration.

(c) & (d) Ministry of Environment, Forests and Climate Change, vide Office Memorandum dated 28th July 2023 regarding 'Clarification on the applicability of EIA Notification 2006 for manufacturing Green Ammonia / Green Hydrogen,' have clarified that Standalone plants producing Green Hydrogen/Green Ammonia by way of electrolysis of water using Renewable Energy, shall not require prior Environmental Clearance under the provisions of Environment Impact Assessment Notification 2006.
